

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:562  
ANSWERED ON:24.11.2011  
LOOTING IN UP BOUND TRAINS  
Botcha Lakshmi Smt. Jhansi

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways are aware of the fact that three trains were looted within 35 minutes between Moradabad and Rampur junctions in Uttar Pradesh (UP);
- (b) if so, the details of the losses suffered by passengers and the steps taken by the Railways to nab the culprits;
- (c) whether any compensation has been paid to the looted passengers; and
- (d) the concrete steps taken by the Railways to ensure the safety and security of passengers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI K.H.MUNIYAPPA )

(a) & (b) On 07.09.2011, miscreants looted the passengers travelling in trains no. 14674 (Amritsar – Jaynagar) Saheed Express, 12230 (New Delhi – Lucknow) Lucknow Mail and 14512 (Saharanpur – Allahabad) Nauchandi Express in Mundapandey - Dalpatpur section between 03.25 hours and 05.35 hours over Moradabad Division of Northern Railway in Uttar Pradesh.

Seven lady passengers lost their ear-rings, cash Rs. 3,600/-, one mobile phone and one payal in the above three incidents.

Government Railway Police/ Rampur has registered case crime no. 199/2011 & 200/2011 under section 395 and 201/2011 under section 392 Indian Penal Code and arrested one accused in case crime no. 199/2011.

(c): No, Madam.

(d) Prevention and registration of crime and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Police, which they discharge through Government Railway Police (GRP) of the State concerned. However, Railway Protection Force supplements the efforts of Government Railway Police by deploying their staff for escorting of important trains in affected areas and for access control duties at important Railway stations.

The following measures are being taken for the security of passengers:-

1. 1275 trains are escorted by RPF daily on an average, in addition to 2200 trains escorted by Government Railway Police of different States.
2. An integrated Security System consisting of electronic surveillance of vulnerable stations through CCTV Camera Networks, access control, Anti-sabotage checks has been approved to strengthen surveillance mechanism over 202 sensitive and vulnerable Railway Stations.
3. Regular coordination meetings are held with State Police at all levels to ensure proper registration and investigation of crime by Government Railway Police (GRP).
4. An amendment is under examination in the RPF Act to enable RPF to deal with the passenger related offences more effectively.
5. Close monitoring of the cases are being done.